

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No. 215 – IA/1088(AHM)2023
In
CP(IB) 409 of 2020

Proceedings under Section 9 IBC

IN THE MATTER OF:

Skystep trading Ltd
V/s
Tradohub B2B Ltd

.....Applicant

.....Respondent

Order delivered on: 02/07/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : None
For the Respondent : None

ORDER
(Hybrid Mode)

None is present on behalf of both the sides.

Re-list this matter on 23.08.2024 for hearing/dismissal.

-Sd-
SAMEER KAKAR
MEMBER (TECHNICAL)

-Sd-
SHAMMI KHAN
MEMBER (JUDICIAL)